

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 35 OF 2020

Deep Shikha Sharma

..... Petitioner

V e r s u s

The State of Goa & Ors.

..... Respondents

Mr. Shivan Desai, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Additional Government Advocate for the Respondent nos. 1 to5.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 9th June, 2020

P.C.

Leave is granted to implead Shri Kuldeep Sharma, as respondent no.9.

Amendment to be carried out forthwith.

2. Issue notice to the respondent nos.6 to 8, returnable on 16.06.2020.

In addition to the usual mode of service, private service is permitted.

3. In case the respondents wish to file any reply, they may do so by service of advance copy upon the learned Counsel for the petitioner.

4. The issue of alternate remedy is also kept open.

M. S. JAWALKAR

M. S. SONAK, J.

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